

**TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL**  
**NEW DELHI**

No.1/Judicial/Misc./TDSAT/2024

Dated: 19.09.2025

**NOTICE**

In consultation with Telecom Lawyers' Association (TLA), it has been decided that the hearing of cases in TDSAT fixed for 14<sup>th</sup> to 17<sup>th</sup> October, 2025 shall take place through virtual mode.



Desk Officer

Copy to :

1. The Telecom Lawyers' Association, TDSAT.
2. The Registrar-cum-Principal Secretary, TDSAT.
3. The Director, TDSAT.
4. The Deputy Registrar, TDSAT.
5. The PPS/PS To Hon'ble Chairperson and Members, TDSAT.
6. Notice Board.
7. TDSAT Website.